

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3374**  
TO BE ANSWERED ON THE 1<sup>ST</sup> JANUARY, 2019

**DROUGHT AFFECTED AREAS IN MAHARASHTRA**

3374. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has identified the drought affected areas in Maharashtra to provide them assistance from the 'National Disaster Fund';
- (b) if so, the time by which the farmers of these areas are likely to be provided compensation;
- (c) the steps being taken by the Government to tackle the drought situation; and
- (d) the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The State Government of Maharashtra has declared drought during Kharif 2018 in 26 districts covering 151 Taluks and submitted a Memorandum on 14.11.2018. The financial assistance sought includes assistance towards agriculture input subsidy, supply of drinking water and fodder. The Government of India has constituted an Inter-Ministerial Central Team (IMCT), which visited the State during 04-07 December, 2018, for assessment of the drought condition and requirement of financial assistance. As per existing procedure, the report/recommendations of IMCT are placed before the Sub-Committee of National Executive Committee (SC-NEC). Thereafter, the recommendations of the SC-NEC are considered by the High Level Committee (HLC), chaired by Home Minister, for approval.

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